

DIVISION BENCH

ITEM NO.3

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP NO.94/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S RISHABH INFRADEVELOPERS PVT. LTD. V/S ROC, KANPUR
UNDER SECTION	252(3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Petitioner

Sh. Krishna Dev Vyas, Adv.

: For the ROC

ORDER

- 1.** Ld. Counsel representing the ROC is present through VC and states that he has received a message from the learned counsel, Sh. Aman Kumar Dwivedi representing the Petitioner for seeking a short accommodation in view of the fact that the Ld. Counsel representing the Petitioner is getting married soon.
- 2.** In view of the aforesaid situation, let the matter be adjourned for further hearing on 16th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

23rd April, 2024

*Kavya Prakash Srivastava
(Stenographer)*